TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY (PART-I, SECTION-I) Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade Udyog Bhawan, New Delhi

Public Notice No. <u>3</u> /2015-2020 Dated the 30th April, 2021

Subject: Amendment in Para 2.108 (c) (iv) of Handbook of Procedure, 2015-20.

In exercise of powers conferred under paragraph 1.03 and 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby makes the following amendments in Para 2.108 (c) (iv) of Handbook of Procedure, 2015-20:

Existing Para 2.108 (c) (iv)	Revised Para 2.108 (c) (iv)
Fee not exceeding Rs.100 per certificate as may be prescribed by concerned agency.	

2. Effect of this Public Notice: The fee per certificate enhanced from Rs.100/- to Rs.200/-.

(Amit Yadav)

Director General of Foreign Trade & Ex-officio Addl. Secretary to the Government of India Email: dgft@nic.in

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